

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

25. CP/1247(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Anita Golecha
VS
Kanchanshri Investments Pvt Ltd

Section 241(1) of Companies Act, 2013

ORDER

1. Mr. Abhinav Mathur, Ld. Counsel for the Petitioner present through physical mode. Mr. S. K. Jain, Ld. Authorised Representative for the Respondent present through physical mode.
2. At the request of Respondent, the matter is adjourned to **13.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)